

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-513

CA (CAA) No. - 14/230/232/ND/2020

IN THE MATTER OF:

M/s Mamram Pvt Ltd and M/s Yuma Pvt Ltd

....Applicant

SECTION

U/s 230-232

Order delivered on 12.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

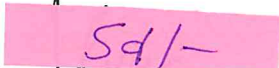
For the Applicant :

For the Respondent

: Hemlata Rawat Adv. for OL, Adv. Shankari Mishra for RD, Mr.
Zoheb Hossain & Mr. Parth Semwal, Sr. & Jr. Standing Counsel

ORDER

None appeared for the petitioner, list the matter on **01.09.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi